

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Company Appeal (AT) (Insolvency) No. 1097 of 2020**

**In the matter of:**

**Committee of Creditors of M/S KSK Mahanadi Power  
Company Ltd. through Power Finance Corporation  
Ltd.**

**....Appellant**

**Vs.**

**KSK Mahanadi Power Company Ltd. through its  
resolution Professional, Sumit Binani**

**....Respondent**

**Present:**

**Appellant:**

**Mr. Ramji Srinivasan, Senior Advocate with Mr.  
Bishwajit Dubey, Mr. Spandan Biswal, Ms. Srideepa  
Bhattacharyya, Ms. Sanskriti Sidana, Advocates.**

**Respondent:**

**Mr. Sumesh Dhawan, Mr. Anoop Rawat, Mr. Vaijayant  
Paliwal, Ms. Charu Bansl, Mr. Zeeshan Khan,  
Advocates for R1.**

**With**

**Company Appeal (AT) (Insolvency) No. 1116 of 2020**

**In the matter of:**

**Sumit Binani, Resolution Professional of KSK  
Mahanadi Power Company Ltd.**

**....Appellant**

**Vs.**

**Power Finance Corporation Ltd.**

**....Respondent**

**Present:**

**Appellant:**

**Mr. Sumesh Dhawan, Mr. Anoop Rawat, Mr. Vaijayant  
Paliwal, Ms. Charu Bansl, Mr. Zeeshan Khan,  
Advocates for R1.**

**Respondent:**

**Mr. Bishwajit Dubey, Mr. Spandan Biswal, Ms.  
Srideepa Bhattacharyya, Ms. Sanskriti Sidana,  
Advocates.**

Contd/-.....

**Company Appeal (AT) (Insolvency) No. 1127 of 2020**

**In the matter of:**

**Punjab National Bank**

**....Appellant**

**Vs.**

**KSK Water Infrastructures Pvt. Ltd.**

**...Respondent**

**Present:**

**Appellant: Mr. Bishwajit Dubey, Mr. Spandan Biswal, Ms. Srideepa Bhattacharyya, Ms. Sanskriti Sidana, Advocates.**

**Respondent: Mr. RS Sravan Kumar, Advocate for IRP.**

**ORDER**

**(Through Virtual Mode)**

**19.04.2021:** It is stated that the Punjab National Bank has filed appeal (E-file No.9805130/00314/20-21) against rejection of consolidation of Corporate Insolvency Resolution Process (CIRP) by order dated 12<sup>th</sup> February, 2021. Hard copy be filed. Registry to process the said appeal for numbering of the same and the appeal be listed with these three appeals on 4<sup>th</sup> May, 2021.

**[Justice A.I.S. Cheema]  
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

**AR/g**